CP (IB) No. 118/Chd/CHD/2017

In the matter of:

Dhanda Trading Company

...Petitioner.

Vs.

Best Foods Ltd.

...Corporate Debtor.

Present:

Mr. Deepankur Sharma, Advocate for the petitioner.

As per copy of the postal receipt at page 268 of the Paper Book, the application is stated to have been despatched to the corporate debtor on 16.11.2017 and the weight of the papers sent was only 148 grams which is admittedly much lesser than the weight of the Paper Book. There seems to be non-compliance of sub-rule (2) of Rule 6 of the Insolvency and Bankruptcy (Application to Adjudicating Authority) Rules, 2016. Learned counsel for the petitioner submits that he shall ensure that the entire Paper Book is despatched to the corporate debtor

immediately. Matter be listed after necessary compliance is made.

Sd/-(Justice R.P. Nagrath) Member (Judicial)

CP (IB) No. 117/Chd/CHD/2017

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Hajura Singh Bhim Singh ...Petitioner.

Vs.

Best Foods Ltd. ... Corporate Debtor.

Present: Mr. Deepankur Sharma, Advocate for the petitioner.

The matter be listed after the compliance is made by the petitioner in terms of the order passed in CP(IB) No.118/Chd/CHD/2017.

Sd/-(Justice R.P. Nagrath) Member (Judicial)

CP (IB) No. 119/Chd/CHD/2017

| In the matter of: | | |
|---------------------|-------------------|--|
| Zamidar Enterprises | Petitioner. | |
| Vs. | | |
| Best Foods Ltd. | Corporate Debtor. | |

Present: Mr. Deepankur Sharma, Advocate for the petitioner.

The matter be listed after the compliance is made by the petitioner in terms of the order passed in CP(IB) No.118/Chd/CHD/2017.

Sd/-(Justice R.P. Nagrath) Member (Judicial)

CP (IB) No. 120/Chd/CHD/2017

| In the matter of: | | |
|-----------------------|-------------------|--|
| Rahul Trading Company | Petitioner. | |
| Vs. | | |
| Best Foods Ltd. | Corporate Debtor. | |

Present: Mr. Deepankur Sharma, Advocate for the petitioner.

The matter be listed after the compliance is made by the petitioner in terms of the order passed in CP(IB) No.118/Chd/CHD/2017.

Sd/-(Justice R.P. Nagrath) Member (Judicial)

CP (IB) No. 122/Chd/CHD/2017

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Dhanda Commission Agents ...Petitioner.

Vs.

Best Foods Ltd. ... Corporate Debtor.

Present: Mr. Deepankur Sharma, Advocate for the petitioner.

The matter be listed after the compliance is made by the petitioner in terms of the order passed in CP(IB) No.118/Chd/CHD/2017.

Sd/-(Justice R.P. Nagrath) Member (Judicial)